



भारत सरकार GOVERNMENT OF INDIA
वित्त मंत्रालय MINISTRY OF FINANCE
राजस्व विभाग DEPARTMENT OF REVENUE

नई दिल्ली / New Delhi, the.....

D.O. F.No.A-12026/6/2006-Ad.I

Dated 12th March 2007

Dear

As you may be aware, the Government of India has created 12 posts of Income Tax Ombudsman at 12 stations, under the Income Tax Ombudsman Guidelines 2006. Selection of Income Tax Ombudsmen is to be made for some of these locations including, Bangalore, Hyderabad, Ahmedabad, Pune, Bhopal and Kolkata.

2. The post of Income Tax Ombudsman is in the grade of Rs. 24,050-650-26,000/-. Therefore, it is requested that names of suitable officers fulfilling the eligibility criteria mentioned in the Income Tax Ombudsman Guidelines, 2006 (copy enclosed) may be sent by 27th March, 2007 to enable selection of Income Tax Ombudsmen. The nominations may be accompanied by the vigilance clearance, CR dossiers and cadre clearance.

3. Relevant provisions regarding eligibility, pay scale and tenure of Ombudsman are reproduced from the guidelines below:-

- (i) The Ombudsman selected shall be a person who has held a post in the Government of India in the pay scale of Rs. 22,400-525- 24,500/- for at least two years and shall preferably to be a resident of the city where he is proposed to be appointed. He shall be a serving officer of the India Revenue Service (Income Tax) or if a suitable officer from that service is not available, any other Group 'A' service of the Central Government. When appointed as Ombudsman, he shall seek retirement from Government service before entering upon his office as an Ombudsman.

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- (ii) The Ombudsman shall be appointed for a tenure of 2 years extendable by one year based on performance appraisal or till the incumbent attains the age of 63 years, whichever is earlier. There shall be no reappointment. Performance appraised shall be made by the Committee constituted in clause 3.1.

(L.K. Gupta)
Director (Headquarters)

To,

Ms. Indira Bhargava,
Chairperson,
Central Board of Direct Taxes,
North Block,
New Delhi.

Copy to

- ✓ 1. Shri A.K. Sinha, OSD to Chairperson, CBDT with the request that wide publicity of this vacancy circular may be given through newspapers and related websites.
2. Director, NIC, with the request that this vacancy circular may be posted on the official web site (www.finmin.nic.in) of the Department of Revenue.

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13/3/07
(L.K. Gupta)
Director (Headquarters)

Income Tax Ombudsman Guidelines 2006 is available on the websites:-
www.finmin.nic.in and incometaxindia.gov.in